

FAX : 0532-2400149

REGISTERED / AD

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Date: 08/07/2016

To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/70319/2016-EX(DR) dated 01/07/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.

Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1	E/3895/2010	CCE MEERUT EXCISE CHOWK, OPPOSITE CHOUDHARY CHARAN SINGH UNIVERSITY MANGAL PANDAY NAGAR, MEERUT - 250005.
		Name and Address of Respondent
2		BAKEWELL AGRO LTD 9TH KM DELHI ROAD, SAHARANPUR,,,

Copy To

Advocate(s) / Consultant(s):

3 Bar Association, CESTAT, Allahabad

4 Director Publications, Customs, Excise, I.P. Estate, Delhi

5 M/s Centax Publications Pvt. Ltd., 1512-B, Bhāshini Pitamāh Marg, New Delhi-3

6 Company Law Institute of India Pvt. Ltd., No.2 (old no 36), Vaidhyaram Street, T. Nagar, Chennai-17

7 Taxman Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

8 Easy Service Tax Online Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15

9 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

10 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

11 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

12 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad - 500082

13 M/S Knowledge Processing Pvt. Ltd.(taximanagementindia.com), F-19, 1st Floor, Cross River Mall, CBD
Ground, New Karkardooma Court, Delhi-110052

14 C.D.R. 15 Office Copy 16 Guard File

Asstt. Registrar

IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
REGIONAL BENCH : ALLAHABAD

Ex. Appeal No.3895/2010

Arising out of O/A No.187-CE/MRT-1/2010-11 dated 30.08.2010
passed by Commr. (Appeals) of Central Excise, Customs & S.Tax,
Meerut-I.

For approval and signature:

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

-
1. Whether Press Reporters may be allowed to see
the Order for publication as per Rule 27 of the
CESTAT (Procedure) Rules, 1982? : No
 2. Whether it should be released under Rule 27 of the
CESTAT (Procedure) Rules, 1982 for publication
in any authoritative report or not? : Yes
 3. Whether His Lordship wishes to see the fair copy
of the Order? : Seen
 4. Whether Order is to be circulated to the Departmental
Authorities? : Yes
-

Commissioner of Central Excise & S. Tax, Meerut-I

...APPELLANT(S)

VERSUS

M/S Bakewell Agro Ltd

RESPONDENT(S)

APPEARANCE

Shri D.K. Deb, Asstt. Commr. (A.R.) for the Department
None, for the Respondent (s)

CORAM:

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

DATE OF HEARING & PRONOUNCEMENT : 01.07.2016

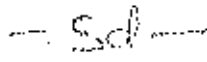
Final - ORDER NO. 70319/2016

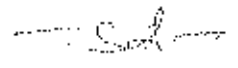


Per Mr. Anil Choudhary :

Heard the Id.A.R. for Revenue. Appeal is disposed off as withdrawn under litigation policy, without entering into merits.

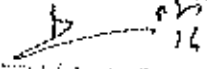
(Pronounced in the open Court)


(ANIL G. SHAKKARWAR)
MEMBER (TECHNICAL)


(ANIL CHOUDHARY)
MEMBER (JUDICIAL)

gupta

सत्यापित निका / Certified True Copy


 14.7.16
 उप-पंजीयक / Asst. Registrar
 सहायक, सहायक वी वी वी
 सहायक / (S.C.S.T.A.T.)
 38, वी. पी. रोड, गुवागु-211001
 38, M. N. ROAD, GUWAHATI-211001

